

SL.No.32

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CA No.22/252/HDB/2020
<b>NAME OF THE COMPANY</b>	Swift Accel Consultancy Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Income Tax Department
<b>NAME OF THE RESPONDENT(S)</b>	Registrar of Companies, Hyderabad
<b>UNDER SECTION</b>	252

**ORDER**

Heard. For orders, post on 21.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**